

1	2	3
28.	Somalia	Visa-on-arrival is granted for 1 month
29.	Sri Lanka	Visa-on-arrival is granted for 30 days which can be extended up to 180 days in case of Tourist Visa.
30.	Suriname	Visa-on-arrival is granted for 90 days on Tourist card
31.	Tajikistan	Visa-on-arrival facility available. Visa to be applied online and approved well in advance prior to the actual date of travel, with support letter either from the EOI, Dushanbe or the organization/agency sponsoring the Indian traveller. Usually such visa is given for a period of 30 Days with Single Entry. Multiple-entry visa of 90 Days validity is also given, only after recommendation from EOI, Dushanbe.
32.	Tanzania	Visa-on-arrival is granted for maximum 3 months/single entry
33.	Thailand	Visa-on-arrival is granted for 15 days
34.	Tunisia	Visa-on-arrival is granted for a maximum of 3 months single entry
35.	Tuvalu	Visa-on-arrival is granted for 1 month
36.	Vanuatu	Visa-on-arrival is granted for 1 month
37.	Vietnam	Visa-on-arrival is granted for a maximum period of 3 months. To avail VOA facility, one has to submit an online visa application; pay online processing fee; receive an approval letter from Immigration Authorities in Vietnam and present the approval letter to Immigration Authorities on arrival in Vietnam.
38.	Zimbabwe	Visa-on-arrival is granted for 30 days/single entry at International entry points in Zimbabwe

Admission of tribals in IITs/IIMs

540. SHRI K.J. ALPHONS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of tribals who got into IITs and IIMs during the past 5 years; and

(b) the details of steps taken by Government to ensure that more tribals get into these institutions?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) The number of tribals who got admission in IITs and IIMs during the past 5 years is as under:

Year	IITs	IIMs
2015	1663	251
2016	1871	274
2017	1893	296
2018	1810	349
2019	2254	378

(b) The Government has taken various steps for admission of Scheduled Tribes in IITs which include (i) Reservation of seats for STs @ 7.5%, as per the Government of India norms; (ii) Relaxation of upper age limit upto 5 years; (iii) In case the seats reserved for SC/ST/PwD candidates are not filled completely in undergraduate courses in IITs, a limited number of candidates are admitted to a one-year Preparatory Course on the basis of further relaxation of admission criteria. On successful completion of this course, the students are offered direct admission to the undergraduate course already allotted to them; (iv) All SC/ ST students are exempted from payment of tuition fee for admission in undergraduate course of IITs, etc.

Quality of education in Government schools of Chhattisgarh

†541. SHRI RAM VICHAR NETAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that many Government schools are not capable to impart quality education due to shortage of teachers in the State of Chhattisgarh;

(b) if so, the details thereof and the positive steps being taken by Government in this regard; and

†Original notice of the question was received in Hindi.